NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI. S.VIJAYARAGHAVAN MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCA (HC)/9 & 10/CAA/2017

NAME OF THE TRANSFEROR

: SAIPEM DRILLING COMPANY PVT LTD

NAME OF THE TRANSFERRE

: SAIPEM INDIA PROJECTS COMPANY LTD

UNDER SECTION

: 391/394

S.No. Name (in Capital)

Represented by

Signature

AR. RAMANATHON Coul ha Petitan & Rain

ORDER

Counsel for petitioner present and submitted that the reports of the Regional Director and Official Liquidator are not available. He prays time for making the reports available. At request, time is enlarged. Put up on 28.07.2017 at 10.30 A.M.

S. Vijogergheram. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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